

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 209
TO BE ANSWERED ON THE 9TH MARCH, 2018**

FEE STRUCTURE OF MBBS COURSE

***209. SHRI RAVINDER KUSHAWAHA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the fees being charged by various private medical colleges for MBBS course are different in various States of the country;

(b) if so, the details thereof;

(c) whether the Government is likely to take any steps to bring uniformity in fee structure of MBBS course across the country; and

(d) if so, the details thereof along with the time by which it is likely to be done and if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to(d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA
STARRED QUESTION NO. 209* FOR 9TH MARCH, 2018**

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(a) to (d): In the case of Government medical colleges, the respective State Governments are responsible for fixation of fee and in the case of private unaided medical colleges, the fee structure is decided by the Committee set up by the respective State Government under the Chairmanship of a retired High Court Judge in pursuance of the directions of the Hon'ble Supreme Court of India. It is for the Committee to decide whether the fee proposed by an Institute is justified and the fee fixed by the Committee is binding on the Institute.